

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT - II**

**Item No. 315**  
**144(ND)2012**

**IN THE MATTER OF:**

**M/s. Pitambara Books Pvt. Ltd.**

**.....Applicant**

**Versus**

**M/s. Fortune Developers International Pvt. Ltd & Ors ... Respondent/CD**

**SECTION**

**U/s 397/398 of Companies Act, 2013**

**Order Delivered on 18.03.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

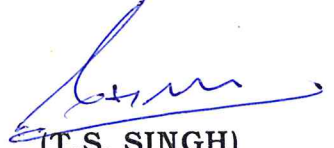
**SHRI L.N. GUPTA**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant/OC : Mr. Saral Sharma, Advocate**  
**For the Respondent/CD : Mr. Rohit Chaudhary, Advocate**

**ORDER**

In view of the Circular dated 15<sup>th</sup> March, 2020, the matter stands adjourned to 23<sup>rd</sup> April, 2020.

  
**(T.S. SINGH)**  
**COURT OFFICER**  
**COURT - II**